

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 3992
TO BE ANSWERED ON 28.03.2022**

Reservation for OBC Students in Hostels

3992. SHRI MARGANI BHARAT:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the reservation is being followed in all Central Universities as per the provisions of the Constitution and if so, the details thereof;
- (b) whether the Delhi University (DU) is also a Central University;
- (c) if so, whether DU is not following reservation for OBC students in hostels;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the scholarship is also not being provided to OBC students in DU; and
- (f) if so, the details thereof and the reasons therefor along with the action taken or proposed to be taken by the Government against concerned officials in this regard?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (f) The reservation policy of Govt. of India is followed by all the Central Universities except in minority institutions under Article 30(1) of the Constitution. University of Delhi, a Central University, follows the reservation policy for admission in various hostels of the University. The implementation of OBC reservation was limited in old hostels due to a judgement of Hon'ble Supreme Court of India which necessitated implementation of reservation in the Central Educational Institutions (CEIs) be made in accordance with the expansion of capacity to ensure that seats available in unreserved category are not reduced. University of Delhi follows the reservation policy for award of UGC Non-NET Fellowship to SC, ST and OBC students.
